

**HIGH COURT LEGAL SERVICES COMMITTEE
FOR THE STATE OF TELANGANA**

LIST OF SELECTED LEGAL PRACTITIONERS AS PANEL LAWYERS

Sl. No	Name of the Advocate Smt./Sri	Experience	Types of cases dealt with	Enrolment No. & Date	Remarks
(1)	(2)	(3)	(4)	(5)	(6)
1	B.Narayana Reddy	43y9m27d	Civil, Constitutional Law (Writs), Service Law, Matrimonial Laws, Criminal & Taxation	TS/506/1981 Dt.17-12-1981	
2	N.Parameswara Reddy	43y2m9d	Criminal & Civil	AP/396/1982 Dt.05-08-1982	
3	Kolapalli Sai Babu	41y4m0d	Criminal & Matrimonial	AP/634/1984 Dt.14-06-1984	
4	R.Narayana Reddy	37y9m20d	Civil, Criminal, Constitutional Law (Writs), Environmental Law, Labour Laws, Service Law, Matrimonial Law & any other matters in Civil nature	TS/1575/1987 Dt.24-12-1987	
5	T.Balajayasree	37y0m23d	Constitutional Law (Writs), Service Law, Criminal, Civil, Central Excise appeals	TS/1424-A/1988 Dt.21-09-1988	
6	Sodumu Nagesh Reddy	36y9m29d	Civil, Criminal, family/Matrimonial, Commercial, Environmental, Service	TS/1730/1988 Dt.15-12-1988	
7	M.K.Ratnam	35y7m13d	Civil, Criminal, Constitutional Law (Writs), Environmental Law, Labour Laws, Service Law, Matrimonial Law and any other matters in civil nature	TS/178/1990 Dt.01-03-1990	
8	Hari Seeta Devi	35y4m7d	Civil, Criminal, Writ	TS/587/1990 Dt.07-06-1990	
9	Dr.G.Ramesh Babu	33y0m22d	All subjects	TS/1268/1992 Dt: 22-09-1992	

10	Yeka Bala Subrahmanyam	32y11m24d	All Civil Appeals including First Appeals, Second Appelas, CCC Appeals, CMAs, Writs, Criminal Bails, Criminal Appeals, including CBI Cases, Crl.Ps, Quash Petitions, Service Laws, Family Matters	TS/1456/1992 Dt.20-10-1992	
11	M.A.Shakeel	32y9m29d	Criminal, Constitutional Law, Matrimonial	TS/1668/1992 Dt.15-12-1992	
12	Jayasree Kandula	32y9m22d	Civil, Criminal	TS/1737/1992 Dt.22-12-1992	
13	D.Srinivasa Rao	32y6m13d	Civil, Criminal, Service Matters & Company cases	TS/455/1993 Dt.31-03-1993	
14	D.Rajesh Kumar	32y3m28d	Civil, Criminal, Writs, Labour Laws, Service Law, Matrimonial	TS/717/1993 Dt.16-06-1993	
15	Srinivas Reddy Karra	30y9m16d	Constitutional Law, Service Law, Criminal	AP/3032/1994 Dt.28-12-1994	
16	Challari Nageswara Rao	30y2m5d	Writ Petitions (Service)	AP/1437/1995 Dt.09-08-1995	
17	Aleti Srinivas	30y1m14d	Civil, Criminal, Writs	TS/1986/1995 Dt: 30-08-1995	
18	M.Govind Reddy	29y10m13d		TS/3194/1995 Dt.01-12-1995	
19	M.A.Mujeeb	29y9m17d	Writs, Civil, Criminal, Constitutional Cases	TS/3348/1995 Dt.27-12-1995	
20	D.L.Pandu	29y8m13d	All Types of cases	TS/260/1996 Dt.31-01-1996	
21	K.Radhika Raga Manjari	29y6m15d	All Types of cases	TS/1529/1996 Dt.29-03-1996	
22	R.Balasubrahmanyam	27y6m5d	Civil, Criminal, Constitutional, Service Law, Matrimonial, Revenue Laws, Labour, Insurance, etc.,	TS/864/1999 Dt.09-04-1998	
23	D.Madhavi	27y5m28d	Criminal, Matrimonial	AP/766/1998 Dt.16-04-1998	
24	S.Kiranmayee	27y5m14d	Criminal, Writs, MACMA's	TS/1398/1999 Dt.30-04-1998	
25	T.Natraj	27y2m8d	Civil, Criminal, Writ(Revenue, Municipality, Home)	AP/340/1999 LT/1975/1998 Dt.06-08-1998	

26	Srinivasa Srikanth	26y10m11d	Civil, Criminal, Writs, Service Law, Matrimonial	TS/2733/1999 Dt.03-12-1998	
27	E.V.Pushpa Vardhan	26y6m7d	All	TS/2467/1999 Dt.07-04-1999	
28	B.Kavita Yadav	26y6m7d	Civil, Writs, Matrimonial, Service Matters, Criminal Matters	TS/2568/1999 Dt.07-04-1999	
29	C.Vasundhara Reddy	26y6m7d	Criminal	AP/2466/1999 07-04-1999	
30	M.Bhagyasri	26y5m15d	All Types of cases	AP/4062/1999 Dt.29-04-1999	
31	G.Jaya Reddy	26y3m27d	Civil, Criminal & Writs	TS/4467/1999 Dt.17-06-1999	
32	Godugula Vijaya Lakshmi	26y2m15d	Civil, Criminal, Constitutional, Writs, Service Law and Taxation	AP/5314/1999 Dt.29-07-1999	
33	Daraboina Subramanyam	26y1m5d	Civil, Criminal, Constitutional Law(Writs)	TS/5760/1999 Dt.09-09-1999	
34	Rachna S Waddepalli	25y7m12d	Civil, Criminal, Constitutional Law(Writs)	AP/729-A/2000 Dt: 02-03-2000	
35	Nandita Guha	24y4m19d	Matrimonial, Criminal, Civil, Constitutional Law (Writs), Environmental Law, Service Law	TS/1665-B/2001 Dt.25-05-2001	
36	Monica Pradeep Kumar Pole	24y0m27days	Civil, Criminal, Constitutional, Labour, all	TS/2574-A/2001 Dt.17-09-2001	
37	T.Manjula	23y10m15d	Civil, Criminal, Service, Matrimonial Law cases,	TS/3164/2001 Dt.29-11-2001	
38	V.Sunil Kumar	23y10m8d	All matters	TS/3397/2001 Dt.06-12-2001	
39	Narri Naveen Kumar	23y10m8d	Civil, Criminal, Writs, Service Law, Matrimonial	TS/3408/2001 06-12-2001	
40	Venkat Reddy Kodumury	23y10m1d	Civil, Criminal, Writs, Service Law and Matrimonial etc.,	TS/3573/2001 13-12-2001	

41	Ramprasad Pathipaka	23y6m23d	Civil, Criminal, Constitutional Law (Writs) Service Law & Matrimonial matters	TS/530/2002 Dt.21-03-2002	
42	K.Vasanth Rao	22y10m9d	Civil, Criminal, Writs, Matrimonial and Motor Vehicle Accident Claim cases	TS/2747/2002 Dt.05-12-2002	
43	Avula Krishnaveni	22y5m27d	Civil, Criminal, Writs, Matrimonial & Consumer cases	TS/666/2003 Dt.17-04-2003	
44	R.Rajesh Netha	22y5m20d	Civil, Constitutional Law (Writs), Environmental Law, Labour Laws, Service law	TS/722/2003 Dt.24-04-2003	
45	Dr.B.Manoj Kumar	21y11m8d	Civil, Writs & Labour Laws,	TS/2363/2003 Dt.06-11-2003	
46	P.Sujatha	21y3m20d	Criminal	TS/682/2004 Dt.24-06-2004	
47	C.Sunitha Kumari	21y3m13d	Service Law, Arbitration, Panchayat Raj, Revenue, Legal Metrology, Consumer Forum cases, Stamps & Registration Matters etc.,	TS/856/2004 Dt.01-07-2004	
48	M.A.Aleem Majid	20y5m29d	Civil, Criminal, Constitutional Law, Environmental Law, Labour Laws, Service Law, Matrimonial, Company Matters	AP/403/2005 Dt.15-04-2005	
49	Mohammad Adnan	18y11m12d	Civil, Criminal, Constitutional, Matrimonial	TS/1843/2006 Dt.02-11-2006	
50	S.Rama Mohan Rao	18y11m5days	Civil, Criminal Writs and all other cases	TS/1962/2006 Dt.09-11-2006	
51	Shanthi Bhushan Rao Uppala	18y11m4d	All cases	TS/2035/2006 Dt.10-11-2006	
52	Nitesh.K	18y10m28d	Civil, Matrimonial, Criminal, Constitutional Law(Writs)	TS/2207/2006 Dt.16-11-2006	
53	Mohd Abdul Qavi Abbasi	18y0m17d	Writs, Civil, Criminals & Matrimonial	AP/1617/2007 Dt.27-09-2007	
54	Elavanatt Rajesh	17y11m13d	All Types of Cases under High Court	TS/2195/2007 01-11-2007	

55	M.Naveen Kumar	17y9m23d	Civil, Criminal, Constitutional Law (Writs), Environmental Law, Labour Laws, Service Law, Matrimonial Law and any other matters in civil nature	TS/2745/2007 Dt.21-12-2007	
56	Md.Kaleem pasha	17y2m0d	Civil,Criminal,Writs	TS/1176/2008 Dt.14-08-2008	
57	Sujith Jaiswal	17y2m0d	Civil, Criminal, Constitutional Law (Writs), Service law, Matrimonial	TS/1220/2008 Dt.14-08-2008	
58	Sharada Katakam	17y2m0d	Constitutional Law (Writs), Matrimonial, Criminal, Civil	TS/976/2008 Dt.14-08-2008	
59	J.Sunitha	17y1m23d	Civil, Criminal, Constitutional (Writs), Service Law, Income Tax Matters, Matrimonial, family	TS/1305/2008 Dt.21-08-2008	
60	R.Madhavi Latha	17y1m10d	Civil, Writs, Service Law & Criminal Cases	TS/1658/2008 Dt.04-09-2008	
61	Vijay Kumar Panuganti	17y0m26d	Constitution of Law (Writs), Criminal	AP/1909/2008 Dt.18-09-2008	
62	B.Jithender	16y11m1d	Criminal, Constitution Law (WP) Service, Labour Law,	AP/2330/2008 Dt.13-11-2008	
63	Vangala Poornasri	16y2m21d	All Types of cases	TS/943/2009 Dt.23-07-2009	
64	Namratha Jaiswal	16y2m13d	All (Civil)	TS/1216/2009 Dt.31-07-2009	
65	Dominic Fernandes	15y5m15d	Civil, Criminal, Writs, Tax (Indirect Taxes) NDPS, Matrimonial	TS/566/2010 Dt.29-04-2010	
66	G.Sindhu	15y2m2d	Writs, Civil and Criminals	TS/1782/2010 Dt.12-08-2010	
67	S.Ganesh	15y1m25d	Criminal	TS/1853/2010 Dt.19-08-2010	
68	Papaiah Peddakula	15y1m5d	Civil, Criminal, Constitutional Law (Writs), Matrimonial Matters and many other issues	TS/2677/2010 Dt.09-09-2010	
69	Apurva Milind Gokhale	13y0m17d	Criminal, Constitutional Law, Bails, Arbitration, Civil	TS/1846/2012 Dt.27-09-2012	

70	Subramanyam.P.V.	13y0m10d	Civil,Criminal, Constitutional Law (Writs), Service Matters, Matrimonial, Private Financial Institution, Company matters, DRT, Dishonour of Cheques (NI Act cases) etc.	TS/1953/2012 Dt.04-10-2012	
71	Mohammad Thajuddin	12y11m26d	Civil, Criminal, Constitutional Law (Writs), Service Law, Matrimonial & other types of cases	TS/2552/2012 Dt.18-10-2012	
72	Bokaro Sapna Reddy	12y11m25d	Civil, Criminal Matrimonial, Taxes, Constitutional	TS/2795/2012 Dt.19-10-2012	
73	G.Venkata Sri Maithreya	12y0m5d	Writ, Criminal, Appellate & Banking in the High Court of Telangana at Hyderabad	TS/2432-A/2013 Dt.09-10-2013	
74	Midhun Kumar Allu	12y0m4d	Civil, Criminal, Writs	TS/1476/2013 Dt.10-10-2013	
75	N.Rishi Kumar	12y0m13d	Civil, Criminal and Writs		
76	Nyshadham Chandra Sekhar	11y11m7d	Civil and Criminal	TS/2418/2013 Dt.07-11-2013	
77	Saleha Begum	11y11m7d	Civil and Criminal	AP/2284/2013 Dt.07-11-2013	
78	Keerti Kabra	11y11m7d	Writ, Criminal	TS/2329/2013 Dt.07-11-2013	
79	J.Vamshi Krishna	11y2m0d	Civil, Criminal, Writs	TS/1254/2014 Dt.14-08-2014	
80	D.Pallavi	11y1m29d	Civil, Criminal, Writ	TS/1157/2014 Dt.15-08-2014	
81	Pasupuleti Radhika	11y1m16days	Civil, Criminal, Constitutional Law (Writs)	TS/1360/2014 Dt.28-08-2014	
82	Radhika palla	10y9m26d	Civil, Criminal & Matrimonial	TS/2539/2014 18- 12-2014	
83	Manav Gecil Thomas	10y2m21d	Civil, Criminal, Writs, Consumer, Banking, Arbitration, Commercial litigant, IBC, Family, Service, Labour laws,etc.,	TS/930/2015 Dt.23-07-2015	
84	Ramulu Pasupula	10y2m8d	All cases	TS/1167/2015 Dt.06-08-2015	
85	Abhinav Krishna Uppaluri	10y2m1d	WP's, Civil, Criminal, Service Law, Sarfase Act, Matrimonial etc	TS/1383/2015 Dt.13-08-2015	

86	Angothu Nehru	10y2m8d	Criminal, Matrimonial	TS/1105/2015 Dt.06-08-2015	
87	T.Chandra Shekar Reddy	10y2m1d	Civil, Criminal, Writs and Criminal appeals	TS/1277/2015 Dt.13-08-2015	
88	Saman Aafreen	10y1m17d	All Cases (Criminal, Civil, Constitutional Writs) etc.,	TS/1725/2015 27-08-2015	
89	Mandhata SLK Srutha Keerthi	10y1m4d	All Civil Cases, Writs, Revenue, Constitutional, Municipality, NCLT, IBC matters and Regular High Court Works	TS/2118/2015 10-09-2015	
90	Anirudh Nellikonda@ Anirudh N	10y1m4d	Civil, Criminal, Service Matters, Labour Matters, Matrimonial Family, Property Matters,	TS/2024/2015 Dt.10-09-2015	
91	R. Prashanth	9Y0m22d	All matters	TS/1543/2016 Dt: 22-09-2016	
92	V.T.Kalyan	9y8m5d	Civil, Criminal, Constitutional Laws (Writs), Environmental Laws,	TS/138-A/2016 Dt.09-02-2016	
93	Mohammed Omar Farooq	9y2m3d	Civil, Constitutional Law (Writs), Environmental Law, Service Law	TS/788/2016 Dt.11-08-2016	
94	T.Rahul	9y1m20d	Criminal, Constitutional, Service, MACMA, Home Department, Remission	TS/883/2016 Dt.24-08-2016	
95	Bommineni Vivekananda	9y1m20d	Civil, Criminal, Writ, Service Law, Matrimonial, Company Law	TS/922/2016 Dt.24-08-2016	
96	Ravi Chandra Bejjaram	9y1m13d	Criminal, Writs,	TS/1027/2016 Dt.01-09-2016	
97	Jaysurya Vishnu Vardhan	9y0m22d	Civil, Criminal, Constitution Law, Service Law, Labour.	TS/1587/2016 Dt.22-09-2016	
98	Aasiya Begum	8y11m11d	Civil, Criminal, Matrimonial, Constitutional & Execution Petition etc	TS/2390/2016 Dt.03-11-2016	

99	Vadeendra Joshi	8y2m4d	Civil, Criminal, Writs (Service & Non Services), Constitutional Law, Labour Law, (Writs), Environmental Law, Matrimonial	TS/990/2017 Dt.10-08-2017	
100	Bandar Manav Kumar	8y2m4d	Criminal & Writs	Ap/989/2017 Dt.10-08-2017	
101	Pujari Srinitha	8y2m4d	Civil, Criminal, Constitutional (Writs), Service Law, Matrimonial, Election, Banking Laws	TS/1004/2017 Dt.10-08-2017	
102	Bhaskara Chary P	8y0m1d	Civil, Criminal, Constitutional Law(Writs), Service Law, Matrimonial	TS/1467/2017 Dt.13-10-2017	
103	Mamidi Sai Yadav	7y9m23d	Civil, Writ, Criminal	TS/3053/2017 Dt.21-12-2017	
104	C.Vidyadhar Bhatt	7y0m18d	Civil, Writs, Service Laws, Labour Laws, Environmental Law, Family Matters	TS/671/2018 Dt.26-09-2018	
105	Banoth Balaji	7y0m9d	Criminal	TS/1057/2018 Dt.05-10-2018	
106	Vedula Chitrlekha	7y0m9d	Civil and Criminal	AP/1032/2018 Dt.05-10-2018	
107	Ganesh Bandi	7y0m4d	Civil, Criminal, Matrimonial	TS/1144/2018 Dt.10-10-2018	
108	Badita Dhanalaxmi	7y0m3d	Civil, Criminal, Writs, Crl.P, Matrimonial, Divorce, Quash Petition, Environmental Law	TS/1320/2018 Dt.11-10-2018	
109	Dayakar Rayabarapu	7y0m3d	Civil, Criminal, Service Matters, Family Matters e.t.c	TS/1268/2018 Dt.11-10-2018	
110	Arshiya Begum	6y11m6d	Appeals, Second Appeals, Writs, Service law, Matrimonial, Criminal Appeals etc.,	TS/2091/2018 Dt.08-11-2018	
111	Anuganti Praneeth	6y10m3d	Civil, Criminal, Writs, Environmental, Service Law, Family, Company Law, Land Acquisition, MACT Cases.	TS/3291/2018 11-12-2018	

112	S.M.Gesudaraz Hussain	6y10m3d	Civil and Criminal	TS/2958/2018 Dt.11-12-2018	
113	Nikunj Dugar	6y10m3d	All cases	TS/3396/2018 Dt.11-12-2018	
114	TPS Harsha	6y10m3d	Civil, Criminal, Constitutional Law (Writs), Labour Laws, Service Law, Taxation	TS/3412/2018 Dt.11-12-2018	
115	Bandar Srikanth	6y1m22d	Civil, Criminal, Constitutional Law & Motor Vehicle	TS/1206/2019 Dt.22-08-2019	
116	Prakash Yarra	6y1m22d	Civil, Criminal, Constitutional Law (Writs), Labour Laws, Service Law, Matrimonial	TS/1161/2019 Dt.22-08-2019	
117	Badra Nanavath	6y1m21d	Civil, Criminal & Family cases	TS/1514/2019 Dt.23-08-2019	
118	Chegoni Nagesh	6y1m21d	Writs, Criminal, Environmental, Service Law	TS/1375/2019 Dt.23-08-2019	
119	Ankit Kapoor	5y11m13d	Criminal, Matrimonial, Constitutional, Banking, Civil	TS/2085/2019 Dt.31-10-2019	
120	V.Mythili	5y10m29d	Criminal, Matrimonial(Civil)	TS/2133/2019 Dt.15-11-2019	
121	Mohd Razzak Ahmed	5y9m25d	Civil, Writ	TS/2422/2019 Dt.19-12-2019	
122	Zainab Khan	5y9m25d	Civil, Criminal, Constitutional Law (Writs), Service Law, Matrimonial	TS/2483/2019 Dt.19-12-2019	
123	Allika Suresh	5y9m25d	Civil, Writs, Service Law, Matrimonial, Labour Law, Constitutional Law.	TS/2454/2019 19-12-2019	
124	Mrudula Sarampally	5y0m0d	Civil, Criminal, Constitutional Law, Service Law, Matrimonial disputes and white collar crimes	TS/606/2020 Dt: 14-10-2020	
125	B.Mukherjee	4y10m25d	Civil, Criminal, Constitutional Law (Writs), Environment Law, Labour Laws, Service Law, Taxation	TS/730/2020 Dt.19-11-2020	

126	Alluri Divakar Reddy	4y10m7d	Civil, Criminal, Constitutional Law (Writs)	TS/982/2020 Dt.07-12-2020	
127	Priyanka.D	4y10m3d	Civil, Criminal, Writs, Environmental Laws, Service Laws, IPR Laws, etc.	TS/1232/2020 Dt.11-12-2020	
128	Emmadi Upender	4y9m28d	All Cases	TS/1796/2020 16-12-2020	
129	Poojari Srilekha	4y9m26d	Civil, Criminal, Constitutional, Service Law, Matrimonial, Election, Banking Laws	TS/2028/2020 Dt.18-12-2020	
130	Baglekar Akash Kumar	4y0m13d	Constitutional Law (Writs), Criminal Law	TS/1926/2021 Dt.01-10-2021	
131	D.Jayasimha Reddy	3y11m23d	Criminal-Bails, Trials, Civil, Writs	TS/2160/2021 Dt.21-10-2021	
132	Y.Sonanjali	3y11m23d	Criminal, Writs (Municipality, Home, Revenue), Civil Appeals & CRP's, Criminal Appeals	TS/2284/2021 Dt.21-10-2021	
133	B.Pavan	3y11m2d	Civil, Criminal, Writ,	TS/2594/2021 Dt.12-11-2021	
134	D.Bhanu Chander	3y11m2d	Criminal, Matrimonial, Civil, Constitutional (Writs)	TS/2363/2021 Dt: 12-11-2021	
135	Mettu Goverdhan Reddy	33 years	Civil, Revenue & Criminal	TS/259/1993 10-03-1993	
136	Raja Purohitam Raghamma	30 Years	All types of civil and criminal	AP/3242/1995 27-12-1995	
137	A.V.Ramana Rao	27 Years	Civil, Criminal, Family, NI Act, Civil Supply.	AP/561/1999 19-03-1999	
138	V.Vijaya Bharathi	23 Years	Civil, Criminal, Labour Laws, Service Laws, Matrimonial or any other Branch	AP/2409/1993 15-12-1993	
139	Vasa Chaitanyalatha	22 Years	Civil, Criminal & Family	TS/1137/2004	
140	Sharada Bodigala	20 years	Criminal, Civil Supply, Family Matters, NI Act and all other matters	TS/2206/2005 24-11-2005	
141	Sanjeev Gillella	17 Years	Civil, Criminal, Constitutional and Service Matters including all Trial Matters	TS/1172/2008 06-11-2008	
142	A.Satyasiri	10 Years	Civil, Criminal, Constitutional and Service matters including all Trial Courts	AP/692/2015 11-06-2015	

143	M.Amardeep Chandra	09 Years	Writ Petitions, CMA's, CRP's CRLP, Company Law	TS/1045/2016, 01-09-2016	
144	Manoj Reddy Keshi Reddy	08 Years	All types of Cases	TS/1287/2017, 02-10-2017	
145	Veluri Ravi Kumar (Retired as District and Sessions Judge)	Practiced in High Court from 1982 to 1987	Civil, Criminal & Writ Cases	TS/133/1982 18-02-1982	-
146	K.Sai Baba	41 Years	Criminal & Others	AP/634/1984 14-06-1984	
147	Boddikoori Manjulavani	28 Years	Family Matters, Civil Matters, Criminal Cases and Legal Services	AP/1999/1998 10-12-1998	
148	Beeravolu Nachiketh	20 Years	Civil, Criminal & Writ	AP/1755/2006 02-11-2006	
149	Bethamcharla Sai Haritha	8 Years	Civil, Criminal, Matrimonial, Service Law, Consumer Disputes Labour and Industrial	TS/311/2018 15-03-2018	
150	Soorapally Srinivas	8 Years	Criminal Cases, Family Cases, Labour Law, Income Tax & GST Cases	TS/2475/2018 14-11-2018	
151	Md. Sadath Hussain	11 Years	Civil and Criminal		
152	Rapolu Bhaskar	29 years	Criminal, Civil, Appeals, Revisions		
153	Mohammed Zaki	13 years	Criminal Appeals and Revisions Cr.P.C, Bail Applications IPC POCSO Act, NDPS Act.	TS/1564/2014 28-08-2014	
154	M.Narsimha Chary	15 Years	Criminal, Civil, Matrimonial Disputes(Family Matters) and Service Matters.	AP/2041/2013 31-10-2013	
155	Ravish Kedia	8 Years		TS/1022/2019 01-08-2019	
156	Karam Chendu Komireddy	29 Years	Civil, Criminal, family including conducting murder trials before Sessions Court.	AP/2580/1999 07-04-1999	
157	K.Kalyan Kumar	36y7m12d	Criminal & Labour Laws	TS/1901/1989 Dt.02-03-1989	

158	Narayan Laxmanrao	36y3m1d	Civil, Criminal, Writs, Matrimonial, Revenue, Property Laws & Arbitration.	TS/1123/1989 Dt.13-07-1989	
159	Gandi Ambareesh	36y1m27d	Civil, Criminal, Constitutional, Labour Management & Service Matters independently Legal opinion for banks regarding granting loans etc.,	TS/1369/1989 Dt.17-08-1989	
160	M.Ganga Kumari	33y2m10d	All Types of cases	TS/1966/1992 Dt.04-08-1992	
161	G.N.S. Chandra Bose	32y11m29d	Civil, Criminal, Writ, DRT	TS/1417/1992 Dt.15-10-1992	
162	V.Atchuta Ram	31y6m14d	Civil, Writ	TS/937/1994 Dt.30-03-1994	
163	Kallepalli Rajeswara Rao	31y0m9d	Civil Laws, Corporate Laws, Commercial Laws, Service Laws, Arbitration, Constitutional Law (Writs)	AP/2023/1994 Dt.05-10-1994	
164	G.Ashok Reddy	30y9m23d	Criminal	TS/2951/1994 Dt.21-12-1994	
165	G.Narayana	27y6m18d	Criminal, Writs, Service law,	TS/1534/1999 Dt.26-03-1998	
166	Mohd.Yousuf	27y6m5d	Civil, Criminal, Service, Matrimonial etc.,	TS/2695/1999 Dt.09-04-1998	
167	S.Manminder Kaur	27y6m5d	Civil, Criminal, Corporate, IPR, Arbitration, Matrimonial or any other branch	TS/845/1999 Dt.09-04-1998	
168	K.Sunil Goud	27y6m5d	Civil, Criminal and Writs	TS/710/1998 Dt.09-04-1998	
169	CH.Israel Raju	27y5m14d	Criminal	TS/867-A/1998 Dt.30-04-1998	
170	N.Ramesh	26y6m7d	Labour Laws, Service Laws	TS/2434/1999 Dt.07-04-1999	
171	P.Satish Kumar	26y5m29d	Civil, Criminal, Constitutional Law (Writs), Matrimonial	TS/3062/1999 Dt.15-04-1999	
172	K.Srilatha	26y4m4d	Civil, Criminal(NIAct) Writs, NLLT, DRT, Company Law Board, Consumer Cases, Matrimonial, etc.,	TS/4302/1999 Dt.10-06-1999	
173	Satish Kumar	26y1m5d	Civil, Criminal, Constitutional Law (Writs)	TS/5740/1999 Dt.09-09-1999	

174	Mallareddypet Srinivas	26y0m7d	Criminal	TS/5992/1999 Dt.17-10-1999	
175	Nallapati Sumalatha	25y8m17d	Criminal, Matrimonial, Service Law	TS/93/2000 Dt.27-01-2000	
176	M.S.Anwar Siddiqui	25y8m4d	Civil, Criminal, Constitutional Law (Writs), Environmental Law, Labour Laws, Service Law, Matrimonial etc.,	AP/287/2000 Dt.10-02-2000	
177	P.Satya Manjula Kumar	25y8m4d	Civil, Criminal, Constitutional Law (Writs), Matrimonial, MACT Cases	TS/254/2000 Dt.10-02-2000	
178	K.Ajay Kumar	25y8m4d	Civil, Service, Writs	TS/424/2000 Dt.10-02-2000	
179	Raissa Begum	25y7m5d	Civil, Criminal, Constitutional, Matrimonial	TS/739/2000 Dt.09-03-2000	
180	Gudipati Hanumantha Rao	25y3m9d	Civil & Constitutional Law	TS/1500/2000 Dt.05-07-2000	
181	G. Sailaja	25y0m2d	Writs, Civil, Labour laws, Service Law, Matrimonial, Cheque bounce cases	TS/2236/2000 Dt.12-10-2000	
182	Syed Obaid Quadri	25y0m16d	Civil, Matrimonial, Criminal	TS/2129/2000 Dt.28-09-2000	
183	Karangula Rajesh Reddy	24y9m6d	Civil, Criminal, Banking	TS/457/2001 Dt.08-01-2001	
184	P.Chakravarthy	24y8m7d	Civil, Criminal, Constitutional Law (Writs)	TS/186/2001 Dt.07-02-2001	
185	Vladimeer Khatoon	23y10m15d	All the matters	11/29/2001	
186	G.Suresh Goud	23y9m26d	Civil, Criminal, Writs, Matrimonial	AP/2945/2003 18-12-2003	
187	Domakonda Karuna Kumari	23y0m28d	Civil, Criminal, Labour Laws, Family Cases	TS/1429/2022 Dt.16-09-2022	
188	N.Narasimha Murthy	22y11m0d	Civil, Criminal, Constitutional (Writs) Labour Laws, Service Laws, Matrimonial Diputes & Arbitration, Mediation & Conciliation cases	TS/2335/2002 Dt.14-11-2002	
189	Chilla Shalem Babu	22y9m25d	Civil, Criminal, Family	TS/2913/2002 Dt.19-12-2002	
190	Ram Mohan Komuravelly	22y5m27d	Civil, Criminal, Constitutional Law, Labour Laws, Service Law, Matrimonial Cases	TS/634/2003 Dt.17-04-2003	

191	Arun Kumar Satyavolu	21y10m17d	Writs, Civil, Criminal, Drt & Drat, Direct & Indirect Tax Matters, Company Petitions & Matrimonial	AP/2688/2003 Dt.27-11-2003	
192	B.Yuvraj	21y10m17d	All cases	TS/2677/2003 Dt.27-11-2003	
193	E.Satish	21y3m20d	Matrimonial, Criminal, Labour Cases, Services Matters,	TS/745/2004 Dt.24-06-2004	
194	M.Maheshwari Reddy	20y8m4d	Civil, Criminal, MVOP, Matrimonial, Service Law	TS/95/2005 Dt.10-02-2005	
195	Dr.D.Kaval Kumar	19y11m17d	Civil	TS/1873/2005 Dt.27-10-2005	
196	P.Khaleel Ahmed	19y2m11d	Civil, Criminal, Matrimonial, Labour, Service	TS/815/2006 Dt.03-08-2006	
197	Naga Srinivas Rao	19y8m4d	Civil, Criminal, Constitutional (Writs) & Service Matters	TS/150/2006 Dt.10-02-2006	
198	B.L.Kanakavalli	19y2m17d	All cases	TS/738/2006 Dt.27-07-2006	
199	Syed Hammad Pasha	19y2m4d	Criminal & Labour Laws	TS/1910-A/2006 Dt.10-08-2006	
200	MD.Shafiuddin Yakub Ali	19y0m16d	Criminal/Civil/Matrimonial and ADR	Dt.28-09-2006	
201	G.Yellam Goud	18y9m16d	Civil, Criminal, Matrimonial, Writs, Constitutional Law,	TS/2641/2006 Dt.28-12-2006	
202	Mahammad Sayeed Shaik	18y2m18d	Civil, Criminal, Constitutional Law (Writs), Service law, Matrimonial	TS/1116/2007 Dt.26-07-2007	
203	D.Srinivasu Rao	18y0m17d	Civil-Revision & Miscellaneous,Criminal,WP's, CRP, CMA, Appeals, Service Matters-College & School education	AP/1632/2007 Dt.27-09-2007	
204	Devarakonda Venkata Srikanth	18y0m10d	Civil, Criminal, Constitutional Law (Writs), Service Laws & Matrimonial	TS/1898/2007 Dt.04-10-2007	
205	Adil Ali Meer	18y0m10d	Criminal,Civil	TS/1847/2007 Dt.4-10-2007	
206	Pendem Ramya Krishna	17y1m16d	Civil, Criminal, Writs & Matrimonial	TS/1540/2008 Dt.28-08-2008	
207	S.Govinda Rao	16y2m21d	Civil, Criminal, Matrimonial & (AFT) Service Law	TS/1037/2009 Dt.23-07-2009	

208	Sanjay Cherukuri	16y2m13d	Constitutional Law (Writs), Criminal, Civil, Labour Laws and Matrimonial	TS/886/2019 Dt.01-08-2019	
209	Josyula Satya Ramesh	16y2m13d	Civil & Criminal	TS/1241/2009 Dt.31-07-2009	
210	Gattoji Sharadha	15y9m27d	Civil, Criminal & Family Cases	TS/2837/2009 Dt.17-12-2009	
211	P.D.Vineela	15y1m24d	Criminal, Writs, Service Law, Matrimonial	TS/2012/2010 Dt.20-08-2010	
212	Domala Sarath Babu	14y11m16d	Criminal, Constitutional (Writs), Civil, Environmental etc.,	AP/3442/2010 Dt.28-10-2010	
213	Ramesh Kumar Akkinapally	14y3m21d	Civil	TS/459/2011 Dt.23-06-2011	
214	Harinder Singh Sardar	14y3m14d	Civil, Criminal, Constitutional (Writs)	AP/492/2011 Dt.30-06-2011	
215	T.V.S.Lakshmi	14y3m0d	Criminal, Constitutional Law (Writs), Matrimonial Cases	AP/574/2011 Dt.14-07-2011	
216	Mudumba Laxmi	14y1m11d	Civil, Criminal, Matrimonial, etc.,	TS/1535/2011 Dt.03-09-2011	
217	A.Murali Krishna	14y1m11d	Civil, Criminal, Revenue, Labour Law, Consitutional Law (Writs), Matrimonial	TS/1612/2011 Dt.03-09-2011	
218	J.Nagarajan	14y1m11d	Civil, Cyber Crime, Corporate Law, Commercial, Indirect Taxation, Service Matters	TS/1434/2011 Dt.03-09-2011	
219	B.Aravind Reddy	13y7m21d	Civil, Criminal, Writs, Service, Matrimonial Matters etc.,	AP/417/2012 Dt.22-03-2012	
220	CH.Jagannatha Chary	13y7m7d	All cases	TS/143/2012 Dt.07-03-2012	
221	M.Kamalakar	13y7m7d	Civil, Criminal, Writs, Matrimonial	AP/87/2012 Dt.07-03-2012	
222	Ramani Pearti	13y6m22d	Criminal, Civil and all type of cases.	AP/376/2012 Dt.22-03-2012	
223	Guru Prasad Ravichettu	13y0m17d	Writs, Civil, Labour laws, Service Law etc.	TS/1770/2012 Dt.27-09-2012	
224	Dhananjaya Naidu Kolla	13y1m13d	Civil, Constitutional Law	TS/1611-A/2012 Dt.01-09-2012	
225	Noor Mohammed Khundmiri	13y0m10d	Civil, Criminal, Matrimonial, Writs and Company Law	AP1895/2012 Dt.04-10-2012	
226	Boda Ramdas	13y0m10d	Civil, Criminal cases, Writ Petitions, family Matters	TS/1995/2012 Dt.04-10-2012	

227	M.Janakiram	13y0m10d	Civil, Criminal	TS/1888/2012 Dt.04-10-2012	
228	Mohammed Mazharuddin	13y0m2d	Civil & Criminal	TS/2364/2012 Dt.12-10-2012	
229	Goutham Kumar Mekala	12y11m26d	All Cases	TS/2858/2012 Dt.18-10-2012	
230	Kaladhar Inkollu	12y11m26d	Criminal, Constitutional (Writs), Matrimonial, Consumer Commission etc.,	AP/2406/2012 Dt.18-10-2012	
231	Khaja Althaf Ghor	12y11m8d	Civil, Criminal, Service, Matrimonial & Constitutional Law (Writs)	TS/3017/2012 Dt.06-11-2012	
232	Mikkilineni Jyothi Sri	12y0m4d	Civil, Criminal, Constitutional, Service Law, Matrimonial, IPR, Company Litigation	TS/1410-A/2013 Dt.10-10-2013	
233	Anupama Maganti	12y0m4d	Civil, Criminal, Service Law, Matrimonial, Constitutional, Company Litigation & IPR	TS/1474-A/2013 Dt.10-10-2013	
234	Patwari Sunil	12y0m4d	Civil, Criminal, Constitutional Law (Writs), Service law, Matrimonial	TS/1453/2013 Dt.10-10-2013	
235	Palla Kiran Kumar	11y11m20d	Civil, Criminal, Service, Matrimonial Cases	TS/1632/2013 Dt.24-10-2013	
236	Nishaat Raza	11y11m13d	Family/Matrimonial Cases, Criminal Cases, Civil Cases	TS/2177/2013 Dt.31-10-2013	
237	Mir Sameer Hussain	11y2m20d	All Types of cases	TS/749/2014 Dt.24-07-2014	
238	IJA Indira	11y2m0d	Writs, MVOP, Criminal, Civil, Service Law and Matrimonial cases	TS/1117/2014 Dt.14-08-2014	
239	A.Sharat Chandra	11y1m16d	Writs, Criminal, Civil	TS/1383/2014 Dt.28-08-2014	
240	U.Srinivasulu	11y0m26d	Civil, Criminal, Constitutional, Matrimonial	TS/2010/2014 Dt.18-09-2014	
241	P.V.S.Sastry	11y0m26d	Civil & Matrimonial	TS/1944/2014 Dt.18-09-2014	

242	G.Sangeetha	11y0m20d	Civil, Criminal, Constitutional Law (Writs), Service Matters, Matrimonial, Dishonour of Cheques (NI Act Cases) etc.	TS/20279/2014 Dt.24-09-2014	
243	Mohammed Raoof Ali Khan	10y2m8d	Civil, Criminal, Matrimonial	AP/1012/2015 Dt.06-08-2015	
244	Suthakani Dhanamma	10y2m8d	All cases	TS/988/2015 Dt.06-08-2015	
245	Mohd Nisar Ahmed	10y2m8d	Civil, Criminal, Constitutional Law (Writs), Matrimonial	TS/1149/2015 Dt.06-08-2015	
246	Sravan Kumar K	10y2m8d	Civil, Criminal, Constitutional Law(Writs), Matrimonial	TS/1083/2015 Dt.06-08-2015	
247	Abhinav Kabeer Konda	10y2m8d	Civil, Criminal, Writs, Matrimonial, IPR & Cyber Laws,	TS/1037/2015 Dt.06-08-2015	
248	Mohd Shujath Hussain	10y2m8d	Criminal, Family, Civil, Writs, Service Matters, CAT APAT, Human Rights, SC/ST Commission, Lokayukta, Consumer Forum, NI Act, DRT.	TS/1212/2015 Dt.06-08-2015	
249	T.Chandra Shekar	10y2m1d	Civil, Criminal, Writs and Criminal appeals	TS/1277/2015 Dt.13-08-2015	
250	Madhuri Pujekar	10y1m24d	All	TS/1458/2015 Dt.20-08-2015	
251	K.Sudhakar Reddy	10y1m24d	Civil, Criminal, Tax (Income Tax GST)	TS/1523/2015 Dt.20-08-2015	
252	Vishala Ande	10y1m17d	All cases	TS/1800/2015 Dt.27-08-2015	
253	P.Suraj Yadav	10y0m6d	Civil, Criminal, Writs	TS/2390/2015 Dt.08-10-2015	
254	Manne Nanda Kishore Rao	10y0m6d	Civil, Criminal, Constitutional Law (Writs), Service laws, Matrimonial	TS/2424/2015 Dt.08-10-2015	
255	Naresh Kaleru	9y11m9d	Civil, Criminal, Constitutional Law (Writs), Labour Law, Service Law, Matrimonial	TS/2804/2015 Dt.05-11-2015	
256	Pushpalatha Anumulapuri	9y10m18d	Civil, Criminal, Matrimonial	TS/3016/2015 Dt.26-11-2015	
257	B.Komuraiah	9y10m11d	Civil, Constitutional Law (Writs), Service Law,	TS/3078/2015, Dt.03-12-2015	
258	Ganapathi Kolli	9y8m0d	Criminal, Writs, Crl.P., Matrimonial	TS/93/2016 Dt.14-02-2016	

259	Sheetal Srikanth	9y4m11d	Constitutional Law, WP(s), ITTAs, Civil, Tax, Service, Environmental Law, Commercial Laws, Intellectual Property	TS/440-A/2016 Dt.03-06-2016	
260	K.S.S Ayyubi	9y1m13d	Criminal, Civil, Matrimonial	TS/986/2016 Dt.01-09-2016	
261	Kadari Suresh	9y1m6d	Civil, Criminal, Writ, Matrimonial	TS/1321/2016 Dt.08-09-2016	
262	N.Anand Kumar	9y0m22d	Civil, Criminal, Matrimonial, Maintenance & Negotiable Instruments Act (Sec.138)	TS/1578/2016 Dt.22-09-2016	
263	Anjali Devi Muthe	9y0m21d	Civil, Criminal, Matrimonial	TS/1786/2016 Dt.23-09-2016	
264	Mr. Lalith Jogi	8y8m25d	Civil, Environmental, Criminal, Matrimonial & Majourty Constitutional (Writs)	TS/182/2017 Dt.19-01-2017	
265	Mohd.Barkat Ali	8y8m5d	Civil, Criminal, Constitutional Law (Writs) and Matrimonial Matters	TS/308/2017 Dt.09-02-2017	
266	Kaushik Soni	8y0m2d	Civil, Criminal, Writs	TS/1327/2017 Dt.12-10-2017	
267	Rohit Madap	7y11m24d	Civil, Criminal and Writs	AP/1818/2017 Dt.20-10-2017	
268	M.Kranti Kumar	7y11m17d	Civil & Criminal	TS/2199/2017 Dt.27-10-2017	
269	Mallikarjun Goud V	7y11m17d	Civil, Criminal, Writs	TS/2133/2017 Dt.27-10-2017	
270	Vishal Gandhi	7y11m5d	Criminal Cases	TS/2549/2017 Dt.09-11-2017	
271	Ushasri Gavaraju	7y10m15d	Civil, Constitutional Law, Service Law, Matrimonial cases	TS/2682-A/2017 Dt.29-11-2017	
272	Amarnath	7y10m1d	Criminal	TS/2749/2017 Dt.13-12-2017	
273	B.Nava Pravalika Goud	7y9m16d	Writs, Criminal, Tax (Indirect Tax) NDPS, 138 cases	TS/3354/2017 Dt.28-12-2017	
274	N.Naveen Raj	7y8m6d	Criminal, Service Law, Ravenue, Materimonial	TS/170/2018 Dt.08-02-2018	
275	S.A Rahman	7y0m10d	Criminal, Matrimonial	TS/870/2018 Dt.04-10-2018	

276	Meghanathan Sirish	7y0m9d	Civil, Criminal, Labour Laws, Service Law, Matrimonial	TS/1039/2018 Dt.05-10-2018	
277	D.S.Divakar	7y0m3d	Civil, Criminal Constitutional Law, Environmental Law, Labour Law, Service Law, Matrimonial	TS/1303/2018 Dt.11-10-2018	
278	Mohd Naveed Ghiyasuddin	7y0m4d	Civil, Criminal, Matrimonial & Corporate	TS/1132/2018 Dt.10-10-2018	
279	Nikhil Vaka	7y0m4d	Civil, Criminal, Writs	TS/1234/2018 Dt.10-10-2018	
280	Mamidi Mounika	7y0m3d	Civil, Criminal, Constitutional, Writs, Environmental Law.	TS/1362/2018 Dt.11-10-2018	
281	Nallagatla Laxmi Narayana	6y11m18d	Criminal, Civil, Constitutional Law (Writs), Service Law, Matrimonial Cases	TS/1500/2018 Dt.26-10-2018	
282	Tarun Kumar Agarwal	6y11m18d	Civil, Criminal, Constitutional Law (Writs), Services Law and Matrimonial	TS/1601/2018 Dt.26-10-2018	
283	Kavali Bheemaiah	6y11m18d	Civil, Criminal, Constitutional Law Service Law, Matrimonial	TS/1436/2018 Dt.26-10-2018	
284	Mohd Moiz Khan	6y11m13d	Civil, Criminal, Matrimonial	TS/1720/2018 Dt.01-11-2018	
285	A.Phani Purna Shashank	6y11m12d	Civil, Writs, Service, Labour Laws etc.,	TS/1870/2018 Dt.02-11-2018	
286	Suresh Boini	6y11m6d	Criminal, Civil, Matrimonial, Writs, Service Law, NCLT, DRT, Labour Laws,	TS/2107/2018 Dt.08-11-2018	
287	Amena Firdouse	6y11m5d	Criminal, Writs, Matrimonial	TS/2370/2018 Dt.09-11-2018	
288	Arjun.B	6y11m5d	Criminal	TS/2321/2018 Dt.09-11-2018	
289	Syed Waheed Ali	6y11m5d	Civil, Criminal, Writs, Service Matters, Constitutional Law, Matrimonial Laws, Environmental Law & allied branches	TS/2431/2018 Dt.09-11-2018	
290	C.R.Shamala	6y11m0d	Criminal & Matrimonial	TS/2446/2018 Dt.14-11-2018	

291	Md. Rahamuddin	6y10m3d	Civil & Criminal	TS/3102/2018 Dt.11-12-2018	
292	R.Deepa	6y10m3d	Civil, Criminal, Service Law, Matrimonial, Writ, MACMA	TS/2983/2018 Dt.11-12-2018	
293	Mohd. Wajeed	6y10m2d	Criminal, Civil, Matrimonial	TS/3547/2018 Dt.12-12-2018	
294	Ragam Vishal	6y10m2d	Civil, Criminal, Constitutional & Matrimonial Laws,	TS/3837/2018 Dt.12-12-2018	
295	Syed Musab Rahim Hashmi	6y8m0d	Constitutional Law Writ Petitions, Quashes Crlp	TS/62/2019 Dt.14-02-2019	
296	K.Gokarappa	6y8m0d	Civil, Criminal, Writ, Matrimonial	TS/115/2019 Dt.14-02-2019	
297	G.Sumanth Kumar	6y8m0d	Civil, Criminal, Constitutional, Matrimonial, Service Law, Contempt Cases, Appeals, Revision Petition	TS/39/2019 Dt.14-02-2019	
298	K.Pothu Raju	6y8m0d	Civil, Criminal, Constitutional (Writs), Matrimonial	TS/23/2019 Dt.14-02-2019	
299	Syed Yameen Hussain	6y8m0d	Criminal, Civil, Family & Arbitration, Constitutional Law, Labour, Environmental , Writs	TS/85/2019 Dt.14-02-2019	
300	Shravani Chennaboina	6y7m7d	Criminal, Constitutional Law and Service Laws,	TS/209/2019 Dt.07-03-2019	
301	N.Sarasa Devi	6y6m16d	Civil, Criminal, Labour Laws, Family	TS/235/2019 Dt.28-03-2019	
302	M.Dev Das	6y6m16d	Civil, Service, Matrimonial, Writs, Environmental Law, IPR	TS/242/2019 Dt.28-03-2019	
303	Naga Deepika.P	6y5m13d	Criminal, Civil, Matrimonial, etc.	TS/408/2019 Dt.01-05-2019	
304	Lakshman Kondle	6y5m13d	Civil, Criminal, Writs	TS/414/2019 Dt.01-05-2019	
305	Ekant Hiranandani	6y3m3d	Writs, Civil, Commercial & Dept recovery matters	TS/674/2019 Dt.11-07-2019	
306	Kunwar Anshul Singh	6y2m13d	Civil, Criminal, Constitutional, Matrimonial	TS/1074/2019 Dt.01-08-2019	
307	Rama Swetha Ogirala	6y2m13d	Civil, Criminal, Writs, Family/Matrimonial	TS/904/2019 Dt.01-08-2019	
308	Aravind Kumar Gadi	6y2m13d	Civil, Criminal, Constitutional Law (Writs), Matrimonial	TS/923/2019 Dt.01-08-2019	

309	Syed Shakeer Pasha	6y2m13d	Criminal, Constitutional Law (Writs), Service Law, Taxation	TS/809/2019 Dt.01-08-2019	
310	B.Ankitha	6y1m21d	Criminal	TS/1490/2019 Dt.23-08-2019	
311	N.Sheshidhar	6y1m21d	Writs, Civil, Criminal, Matrimonial, Motor Vehicle Service cases,	TS/1506/2019 Dt.23-08-2019	
312	P.Saritha	6y1m21d	Civil,Criminal,Constitutional Law(Writs), Service law, Matrimonial	TS/1376/2019 Dt.23-08-2019	
313	Narsimulu Marpally	6y1m16d	Matrimonial, Civil, Criminal, Labour Laws & if any other branch etc.,	TS/1544/2019 Dt.28-08-2019	
314	Amgoth Sambaiah Nayak	5y10m29d	Criminal/Drug Cases	TS/2112/2019 Dt.15-11-2019	
315	Navin Kumar Gullapelly	5y10m29d	Constitutional Law (Writs), Matrimonial, Criminal, Civil	TS/2125/2019 Dt.15-11-2019	
316	K.Hari Krishna	5y10m22d	Civil, Criminal, GST, Income Tax, Customs, Matrimonial, Arbitration	TS/1468/2019 Dt.22-11-2019	
317	G. Rajesh	5y9m25d	All cases	TS/2391/2019 Dt.19-12-2019	
318	A.Raghu Varaprasad Reddy	5y8m21d	Civil, Constitutional Law, Environmental Law, Labour Law, Service Law, Matrimonial	TS/79/2020 Dt.23-01-2020	
319	Kunta Rajesh	5y2m1d	Civil, Criminal, Writs, Matrimonial	TS/360/2020 Dt.13-08-2020	
320	Pativada Deepthi	5y0m3d	Civil, Labour, Service, Writ, Family Law	TS/494-C/2020 Dt.11-10-2020	
321	Srinivas Nanjala	5y0m1d	Civil, Criminal, Constitutional Laws,	TS/548/2020 Dt.13-10-2020	
322	Abhishek Naik	5y0m0d	Civil, Criminal, Writs (Service & Non Services), Constitutional Law, Labour Law, (Writs), Environmental Law, Matrimonial	TS/640/2020 Dt.14-10-2020	
323	Patnamshetty Sai Sharan	5y0m0d	Civil, Criminal,Constitutional Law, Family Laws, Service Law	TS/643/2020 Dt.14-10-2020	
324	G.Prem Kumar	4y10m7d	Civil, Criminal & Writs	TS/979/2020 Dt.07-12-2020	

325	Motamarry Sree Vidhya	4y10m7d	Civil, Criminal, Constitutional, Writ, Environmental, Labour, Service, Matrimonial and Legal Researcher also	TS/976/2020 Dt.07-12-2020	
326	Khoob Chand Bojwani	4y10m5d	Civil, Criminal, Matrimonial and Writ	TS/1122/2020 Dt.09-12-2020	
327	Hassan Hussain Junaiddi	4y10m5d	Civil, Criminal, Constitutional Law (Writs), Revenue Matters, GHMC Matters, Service Law, Amicus Curiae Matters, Matrimonial family laws	TS/1149/2020 Dt.09-12-2020	
328	Maddela Ravinder	4y10m3d	Criminal,Writs, Labour Laws, Service law, Matrimonial Laws & Civil Laws	TS/1300/2020 Dt.11-12-2020	
329	V.Sajai Kumar	4y10m3d	Civil, Criminal (Writs) Matrimonial	TS/1214/2020 Dt.11-12-2020	
330	Bandari Divya	4y10m3d	Criminal Laws, Writs, Service Laws, Labour Laws, Matrimonial Laws & Civil Laws	TS/1359/2020 Dt.11-12-2020	
331	Priyanka.D	4y10m3d	Civil, Criminal, Writs, Environmental Laws, Service Laws, IPR Laws, etc.	TS/1232/2020 Dt.11-12-2020	
332	D.Suguna	4y10m2d	Civil, Criminal, Constitutional, Writs	TS/1265/2020 Dt.12-12-2020	
333	U. Nirmala	4y10m0d	Civil, Criminal (Writs), Matrimonial, or any other	TS/1484/2020 Dt.14-12-2020	
334	S.M.Durga Bhavani	4y10m0d	Civil, Criminal, Constitutional Law, Environmental Law	TS/1565/2020 Dt.14-12-2020	
335	Buyyankar Krishna Karthik	4y10m0d	Civil, Criminal, Writs, Labour Laws, Service Law,	TS/1574/2020 Dt.14-12-2020	
336	A.Nagarani	4y10m0d	Civil, Criminal, Matrimonial, Writs	TS/1474/2020 Dt.14-12-2020	
337	Kongara Raj Kumar	4y9m28d	Writs, Civil, Criminal, Service Laws,	TS/1774/2020 Dt.16-12-2020	
338	Syed Azeemuddin	4y9m28d	Civil,Criminal,Writ, Senior Counsel	TS/1641/2020 Dt.16-12-2020	
339	Jella Naresh Kumar	4y9m28d	Criminal, Writs, Labour Laws, Matrimonial Laws & Civil Laws	TS/1970/2020 Dt.16-12-2020	

340	Henna	4y9m28d	Civil, Criminal, Service & Matrimonial (Family)	TS/1745/2020 Dt.16-12-2020	
341	Pulluri Murali Krishnudu	4y9m26d	Civil, Criminal, Writs and Matrimonial	TS/1896/2020 18-12-2020	
342	Kavadi Naresh	4y9m26d	Civil, Criminal, Constitutional Law (Writs), Marimonial, Motor Vehicle Act	TS/1984/2020 Dt.18-12-2020	
343	Mohd Iftequar	4y8m23d	All Types of cases	TS/56/2021 Dt.21-01-2021	
344	Atmakur Yaswanth	4y8m22d	Criminal, Civil, Services, Matrimonial, Writs	TS/228/2021 Dt.22-01-2021	
345	Prattipati Ananta Lakshmi	4y8m22d	All Types of cases	TS/228/2021 Dt.22-01-2021	
346	Dakarapu Suryanarayana	4y7m27d	Civil, Criminal, Constitutional Law (Writs), Labour Laws, Service Matters, Family Matters, Consumer Forums, Tribunals etc., DRT, HRC, Lokayukta etc.,	TS/399/2021 Dt.17-02-2021	
347	Mohd Irshad Hussain	4y7m27d	Writ, Appeals & Service Matters and all other	TS/526/2021 Dt.17-02-2021	
348	Puppala Maheedhar	4y7m27d	Criminal, Constitutional, Environmental, Civil	TS/590/2021 Dt.17-02-2021	
349	Pavan Kumar V.Yadavalli	4y7m26d	Civil, Criminal, Matrimonial, Service	TS/793/2021 Dt.18-02-2021	
350	M.P.B.Subrahmanya m	4y7m26d	Civil, Criminal and Writs	TS/719/2021 Dt.18-02-2021	
351	Ravuri Sai Sumanth	4y7m26d	Criminal & Service Law	TS/853/2021 Dt.18-02-2021	
352	C.P.Suchitra	4y6m14d	Civil, Constitutional Law (Writs), Matrimonial	TS/1584/2020 Dt.30-03-2021	
353	Karri Gayatri	4y2m1d	Civil, Criminal, Constitutional Law (Writs), Property/Revenue laws (Writs, Appeal)	TS/1568/2021 Dt.13-08-2021	
354	Yash Jain	4y2m1d	Writ, Civil, Commercial Tax, Revenue, Electricity	TS/1555/2021 Dt.13-08-2021	
355	Sardar Karanveer Singh	4y1m12d	Criminal, Civil, Constitutional Law (Writs), Environmental Law, Matrimonial Law	TS/1680/2021 Dt.02-09-2021	
356	Laharika Kale	4y1m5d	Civil, Writs, Service, Revenue, Criminal, Revenue, Municipality	TS/1755/2021 Dt.09-09-2021	

357	CH.Thandava Krishna	4y1m5d	Civil, Criminal, Matrimonial cases	TS/1686/2021 Dt.09-09-2021	
358	Shaikh Mohammed Rizwan Akhtar	4y1m5d	Criminal, Constitutional Law (Writs)	TS/1763/2021 Dt.09-09-2021	
359	Gadde Athmaram	4y1m5d	Civil, Criminal, Constitutional (Writs) Matrimonial	TS/1765/2021 Dt.09-09-2021	
360	Muddam Vishal Reddy	4y0m13d	Writs, Service Matters, Civil, Criminal, Matrimonial	TS/1838/2021 Dt.01-10-2021	
361	Purnachandra Reddy.J	4y0m13d	Civil, Criminal and Writs	TS/1784/2021 Dt.01-10-2021	
362	Pallerla Saketh Chandra	4y0m13d	Civil, Criminal, Constitutional Law (writs), Matrimonial	TS/1959/2021 Dt.01-10-2021	
363	Venkatesh Gurrapu	4y0m13d	Civil, Criminal, Constitutional Law(Writs), Matrimonial	TS/1829/2021 Dt.01-10-2021	
364	Peri Srimaithili	4y0m13d	Criminal, Constitutional Law (Writs), Civil	TS/1952/2021 Dt.01-10-2021	
365	Gunturu Sushanth Kumar	4y0m13d	Criminal, Civil, Writs, Service Laws, Family Law Cases.	TS/1888/2021 Dt.01-10-2021	
366	Chandra Sheela.N.	3y11m23d	All cases	TS/1996/2021 Dt.21-10-2021	
367	Salimoddin	3y11m23d	Civil, Criminal, Writs, Matrimonial	TS/1983/2021 Dt.21-10-2021	
368	Mohd Abdul Muheeb	3y11m23d	Criminal, Constitutional, Writs	TS/2096/2021 Dt.21-10-2021	
369	Ajay Prasad Gupta	3y11m23d	Civil, Constitutional Law (Writs), Criminal	TS/2082/2021 Dt.21-10-2021	
370	Rahul Shivram Mane	3y11m2d	Civil, Criminal, Writs, Matrimonial	TS/2448/2021 Dt.12-11-2021	
371	Marka Anjani Devi	3y11m2d	Civil & Matrimonial	TS/2412/2021 Dt.12-11-2021	
372	Shaheda Begum	3y11m2d	Criminal, Matrimonial	TS/2307/2021 Dt.12-11-2021	
373	N.Sailesh Naik	3y11m2d	Civil, Criminal, Constitutional Law (Writs), Service, Matrimonial, Consumer, Cyber Crimes, Environmental Law	TS/2419/2021 Dt.12-11-2021	
374	Mathangi Dileep	3y10m25d	Civil, Criminal, Writs, Service, Matrimonial	TS/2788/2021 Dt.19-11-2021	
375	Bandugula Alekhya	3y10m25d	Criminal & Civil	TS/2817/2021 Dt.19-11-2021	
376	Velpula Sandhya Rani	3y10m4d	Civil, Labour, Service, Writs, Family Law	TS/3058/2021 Dt.10-12-2021	

377	Palai Subhashree Priyadarshani	3y10m4d	(Civil) All Matters	TS/3109/2021 Dt.10-12-2021	
378	Kambam Dinesh Reddy	3y10m4d	Civil, Criminal & Taxation	TS/3032/2021 Dt.10-12-2021	
379	B.Nageshwar Rao	3y10m4d	Criminal Constitutional Law(Writs) and Matrimonial	TS/3005/2021 Dt.10-12-2021	
380	B.Srinivas Goud	3y7m27d	Civil, Criminal, Writs, Service Law	TS/181/2022 Dt.17-02-2022	
381	Kancherla Harshitha	3y7m27d	Civil, Criminal, Matrimonial, Forest Consumer, DVC & NI cases	TS/337/2022 Dt.17-02-2022	
382	Nikitha .K	3y7m4d	Criminal, Constitutional, Environmental, Matrimonial	TS/594/2022 Dt.10-03-2022	
383	Maggi Mrunalini	3y2m23d	Civil, Criminal, Constitutional Law & Service Law	TS/1263/2022 Dt.21-07-2022	
384	P.Naveen Babu	3y1m13d	Civil, Criminal, Matrimonial	TS/1347/2022 Dt.01-09-2022	
385	Kasha Vijayendar	3y1m13d	Civil, Criminal, Writs & Matrimonial cases	TS/1311/2022 Dt.01-09-2022	
386	P.G.Venkat Swamy	3y1m13d	Criminal	TS/1293/2022 Dt.01-09-2022	
387	U Vijayanand	3y1m13d	Civil & Materimonial Cases	TS/1304/2022 Dt.01-09-2022	
388	Shakeera Begum	3y0m28d	Civil, Criminal, Labour Laws, Family Cases	TS/1420/2022 Dt.16-09-2022	
389	M.Vishal Kumar	3y0m28d	Criminal, Civil, Constitutional Law (Writ), Environmental Law	TS/1441/2022 Dt.16-09-2022	
390	Akula Haritha	3y0m15d	Civil, Bank Matters	TS/1738/2022 Dt.29-09-2022	
391	N.Meher Preetham	3y0m15d	Civil	TS/1867/2022 Dt.29-09-2022	
392	Arunakumari.M	3y0m14d	All cases	TS/2050/2022 Dt.30-09-2022	
393	Pooja Shukla	3y0m14d	Civil, Criminal, Constitutional Law (Writs) & Materimonial matters	TS/2059/2022 Dt.30-09-2022	
394	Laxmareddy	42 years	Civil and Criminal	TS/163/1982	
395	N. Indrasena Reddy	20y10m12d	All Matters	TS/2447/2004	

396	Shiva Ram Sharma Buddhiraju	9y2m28d	Constitutional Law Matters, Banking Matters, Criminal and Civil Matters	TS/607/2016	
397	K. Siva Kalyani	3y0m15d	Criminal, Civil Constitutional and Matrimonial	TS/1754/2022 29-9-2022	
398	K. Dwarakanath	3y0m15d	Criminal, Civil Constitutional, Matrimonial	TS/1706/2022 29-9-2022	
399	B. Shalini Saxena	27y6m12d	Civil & Criminal	4/2/1998	
400	G. Anil Kiran Kumar	TS-884/03 22y4m2d	Criminal and Civil Matters	6/12/2003	
401	Pati Vamsheedhar Reddy	22y2m13d	Criminal, Constitutional Law (Writs), Civil and Matrimonial	AP/1479/2003 31-07-2003	
402	Dharmesh D.K. Jaiswal	14y1m9d	Criminal Matters Division Bench	TS/1350/2011 25-8-2011	
403	Satish Kumar Kulkarni	13y0m17d	Criminal, Civil & Consumer Commission	TS/1825/2012 27-09-2012	
404	Ponampelli Ravi	4y11m2d	All Cases	TS/718/2020 12-11-2020	
405	J. Abhishek	3Y9m10d	Criminal Constitutional and Civil matters	TS/2786/2022 24-11-2022	
406	S. Goutham	10y1m28d	Criminal, Writs, Service Law, Municipal, Revenue, PILs	AP/478/2016 09-6-2016	
407	Gurujala Premalatha	24Y9m8d	All Matters	TS/3628/2001 13-12-2001	
408	Ganduri Nagesh	22y1m24d	Civil, Arbitration, Consumer Law, State Financial Corporation, Insurance, Divorce, Eviction.	TS/1096/2004 08-07-2004	